

ITEM NO.15

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 90/2019

AJAY KUMAR BASSI

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ANR.

Respondent(s)

(IA No. 176244/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 66515/2020 - EARLY HEARING APPLICATION

IA No. 14801/2019 - EX-PARTE STAY

IA No. 66511/2020 - STAY APPLICATION

IA No. 20995/2020 - STAY APPLICATION)

Date : 28-07-2020 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Rajeev Dhawan, Sr. Adv.
Mr. Sunil Fernandes, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. S.V. Raju, ASG
Mr. Vikramjit Banerjee, ASG
Ms. Aishwarya Bhati, ASG
Mr. Rajat Nair, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Rajeev Dhawan, learned senior counsel appearing on behalf of the petitioner seeks permission to withdraw the writ petition with liberty to avail an appropriate remedy.

Permission granted. The writ petition is dismissed as

Withdrawn with liberty as prayed for.

All contentions are left open.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRA